

>

Title: Presentation of the statements of the Standing Committee on Energy.

SHRI P.C. CHACKO : I beg to I on the Table the following Statements (Hindi and English versions) of the Standing Committee on Energy (2010-11):-

- (1) Action Taken by the Government on the recommendations contained in Chapter-I and Chapter –V of the Fourth Report (15th Lok Sabha) on Action Taken on Thirtieth Report (14th Lok Sabha) on the subject 'Role of Central Electricity Regulatory Commission and State Electricity Regulatory Commissions in Protection of Interests of Consumers'.

- (2) Action Taken by the Government on the recommendations contained in Chapter-I and Chapter –V of the Eighth Report (15th Lok Sabha) on Action Taken on the First Report (15th Lok Sabha) on Demands for Grants in respect of the Ministry of Power for the year 2009-10.

- (3) Action Taken by the Government on the recommendations contained in Chapter-I of the Twelfth Report (15th Lok Sabha) on Action Taken on the Fifth Report (15th Lok Sabha) on Demands for Grants in respect of the Ministry of Power for the year 2010-11.

- (4) Action Taken by the Government on the recommendations contained in Chapter-I of the Thirteenth Report (15th Lok Sabha) on Action Taken on the Sixth Report (15th Lok Sabha) on Demands for Grants in respect of the Ministry of New and Renewable Energy for the year 2010-11.

-

-

-